# GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

#### LOK SABHA

### UNSTARRED QUESTION No. 3298 TO BE ANSWERED ON 09.12.2019

#### **UGC & AICTE**

#### †3298. SADHVI PRAGYA SINGH THAKUR:

Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) whether teachers are working on daily wages and on contractual basis on the payment less than the approved pay for the regular staff in higher educational institutes under UGC and AICTE;
- (b) if so, the reasons therefor;
- (c) the category-wise total number of sanctioned posts of regular employees in the higher educational institutions and the number of contractual teachers;
- (d) whether hiring such teachers creates adverse impact on the quality of education and the dignity of the institutions;
- (e) if so, the remedial measures being taken in this regard;
- (f) whether the Government is aware of the adverse impact caused on the lives of the said teachers and their families on being removed/rendered jobless after 5/10/15 years of service; and
- (g) if so, the details of the remedial measures taken in this regard?

#### **ANSWER**

## MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK')

(a) to (g): The University Grants Commission (UGC) has framed UGC Regulations on Minimum Qualifications for Appointment of Teachers and Other Academic Staff in Universities and Colleges and Measures for the maintenance of standards in Higher Education, 2018 wherein the clause 13 provides that the fixed emoluments paid to contract teachers should not be less than the monthly gross salary of a regularly appointed Assistant Professor.

As per All India Survey on Higher Education (AISHE) report 2018-19, the total number of teachers in Higher Educational Institutions is 1416299 out of which 90418 are Temporary and Visiting teachers. The category-wise details are at **Annexure**.

Since total absence of faculty create larger problem on quality, teacher on temporary basis fill in the gap in imparting lectures till a regular teacher is engaged.

Vide its letter dated 4<sup>th</sup> June, 2019, UGC has asked all Universities to fill its faculty vacancies.

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ANNEXURE REFERRED TO IN REPLY TO PART (a) to (g) OF LOK SABHA UNSTARRED QUESTION NO. 3298 FOR 09.12.2019 ASKED BY SADHVI PRAGYA SINGH THAKUR, HON'BLE MEMBER OF PARLIAMENT, REGARDING UGC & AICTE

S.No.	Name of Post	Strength
1	Professor & Equivalent	128949
2	Reader & Associate Professor	152557
3	Lecturer/Assistant Professor	971201
4	Demonstrator/Tutor	73174
5	Temporary Teacher	77510
6	Visiting Teacher	12908
	Grand Total	1416299